

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2915

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

IMMIGRATION CHECK POSTS

2915. SHRI D.S. RATHOD:
SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Home Affairs in a meeting with the State Government of Gujarat held on 02.07.2014 had agreed to establish the immigration set up at all the eleven check posts in the State;

(b) if so, whether any instructions have been issued to empower the police to create Marine Immigration Check Post on the Coast of Gujarat under concerned FROs in the absence of office of the Bureau of Immigration;

(c) if so, the details thereof;

(d) whether a formal notification by the Ministry has been issued in this regard; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)

(a) to (e): A meeting was held on 02.07.2014 with representatives of State Government of Gujarat regarding creation of Marine Immigration check posts in the State of Gujarat. In this connection, a joint team comprising Officers of Ministry of Home Affairs/Bureau of

Immigration/National Informatics Centre visited all the 17 Immigration Sea Check-posts(ICPs) in Gujarat in April, 2015 to assess the working of the 06 existing ICPs and to assess the traffic of ships/dhows, infrastructure and manpower availability at the remaining 11 Sea posts. The recommendations of the Joint Team have been conveyed to the State Government for providing necessary space, infrastructure, manpower, etc.
